

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 664 of 2020	J.S.R. Construction Pvt. Ltd. Vs. Varsha Transport Pvt. Ltd.	Senthil Jagadeesan	
2.	Comp. App. (AT) (Ins) No. 665 of 2020	Sunil Avdhut Devdharkar Vs. Print House India Pvt. Ltd. & Ors.	Akshay M. Gosavi	Kush Chaturvedi
3.	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	
4.	Comp. App. (AT) (Ins) No. 667 of 2020	M + R Logistics (India) Pvt. Ltd. Vs. AGA Publications Ltd.	M. Anbalagan	

For Admission (After Notice)

5.	Comp. App. (AT) No. 55 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd. & Ors.	P. Sinha	Ejaz Maqbool-R1, R3, R4, R5, R6 Abhijeet Sinha-R2
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For Hearing

6.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanaroa Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
7.	Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
8.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar